

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**OA-2244/2017**

**New Delhi, this the 12<sup>th</sup> day of July, 2017.**

**Hon'ble Mr. V. Ajay Kumar, Member (J)**  
**Hon'ble Mr. Shekhar Agarwal, Member (A)**

Smt. Vimla Ghosh,  
Age-72 yrs,  
R/o 924, Sector-21-C,  
MTS, Group-C,  
Faridabad, Haryana.

... Applicant

(through Sh. Arun Kr. Panwar)

Versus

1. The Secretary,  
Ministry of Defence,  
South Block, New Delhi.

2. The Director General NCC,  
West Block No. IV, R.K. Puram,  
New Delhi.

... Respondents

(through Sh. Ranjan Tyagi)

**ORDER (ORAL)**

**Mr. V. Ajay Kumar, Member (J)**

Heard learned counsel for the applicant.

The applicant has filed this OA seeking the following reliefs:

"i) To hold and declare that the applicant is entitled to Second ACP from 09.08.1999.

ii) to hold and declare that applicant is entitled to pay scale of 6500-200-10500 (earlier Rs. 1640-2900) from 09.08.1999 along with consequential benefits.

iii) To allow the OA with cost in favour of the Applicant and against the Respondents.

iv) To pass suitable directions to Respondents to forthwith pay to the Applicant full arrears from 09.08.1999 alongwith 15% interest p.m. till the payment in full and final.

v) Any other orders may also be passed as this Hon'ble Tribunal may deem fit and proper in the existing facts and circumstances of the case."

2. It is submitted that the applicant made number of representations ventilating his grievances. However, no representation is filed which was addressed to the concerned respondent.

3. Accordingly, this OA is disposed of without going into the merits of the case by permitting the applicant to make a detailed representation ventilating her grievances to the second respondent within two weeks from the date of receipt of a certified copy of this order and on receipt of such a representation from the applicant, the second respondent shall consider the same and pass appropriate reasoned and speaking order thereon within ninety days in accordance with law. No costs.

A copy of the OA, be enclosed to this order.

**(Shekhar Agarwal)**  
**Member (A)**

**(V. Ajay Kumar)**  
**Member (J)**

/ns/